GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 1880 ANSWERED ON 01.08.2023

GIS MAPS UNDER SVAMITVA

1880. SHRI JAYADEV GALLA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether any specific procedure is followed for creating accurate land records, accurate determination of property tax in Gram Panchayats (GPs) and making GIS Maps under the SVAMITVA Scheme;
- (b) the specific record of the progress made in collecting data of the villages that have been surveyed, State-wise and year-wise since the launch of the scheme in 2020-21;
- (c) the top ten States that have the least percentage of completed notified villages in the country;
- (d) whether any special provisions are being discussed with the Andhra Pradesh State Government to fasten the process of mapping the villages in the State, if so, the details thereof and if not, the reasons therefor; and
- (e) the budget allocation for the project, State-wise and year-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Under the SVAMITVA scheme, the procedure of various Pre-survey, Survey and Post-Survey activities is followed. Pre-survey activities include the signing of an MOU between the State and Survey of India (SoI), IEC activities for sensitization of rural population, identification of sites for the establishment of CORS, and notification of villages for the survey, and demarcation of boundaries of Abadi and parcels using chuna lines. Survey activities include the establishment of Ground Control Points for Drone-based surveys to capture aerial images. Images are then processed by SoI for the creation of property maps and high-resolution Spatial data. Post-Survey activities include ground verification of maps and ownership data collection by the States/UTs. Inquiry/Objection Process for Ownership adjudication is followed before preparation and distribution of property cards in villages as per the States/UTs Land/Revenue Laws. Maps generated under SVAMITVA scheme can be utilized by the Gram Panchayats for Property Tax determination, where it is devolved to them by the respective States.

(b) The State-wise and year-wise progress made since the launch of the scheme in 2020-21, is attached as **Annexure I**.

(c) The State-wise progress under different indicators of the scheme for notified villages is give at **Annexure II**.

(d) Regular discussion/monitoring with all the States/UTs including the State of Andhra Pradesh are done to expedite the implementation of the scheme. The State of Andhra Pradesh has taken the various steps to expedite the implementation of the scheme in the State which includes amendments to the Andhra Pradesh Rights in Lands and Pattadar Pass Books Act, establishment of one Command Control room, conducting trainings to the field functionaries under SVAMITVA.

(e) Under the scheme, funds to Survey of India (SoI) are provided for two components – Large Scale Mapping (LSM) using drones and establishment of Continuous Operating Reference Station (CORS). Funds on limited scale are also provided directly to States for Information, Education, Communication (IEC) and setting up of State Project Monitoring Unit (SPMU) on the basis of villages to be surveyed. The details of budget allocation for the project, State-wise and year-wise is attached at **Annexure III**.

Annexure referred to in reply to part (b) of the Lok Sabha UnStarred Question No. 1880 answered on 01.08.2023 regarding 'GIS Maps under SVAMITVA'.

Cumulative State-wise details of Drone Survey Villages under SVAMITVA scheme					
(As on 26.07.2023)					
		FY 2020-	FY 2021-	FY 2022-	FY 2023-24
		21	22	23	(as on
	STATE				26.07.2023)
1	Andaman & Nicobar Islands		140	140	186
2	Andhra Pradesh	521	1,793	5,383	10,943
3	Arunachal Pradesh		129	1,577	2,171
4	Assam		36	362	891
5	Chattisgarh		1,771	7,966	11,597
	Dadra and Nagar Haveli and				
6	Daman and Diu		77	77	80
7	Delhi			31	31
8	Goa		412	410	410
9	Gujarat		619	7,134	11,153
10	Haryana	5,781	6,260	6,260	6,260
11	Himachal Pradesh		464	4,851	7,860
12	Jammu and Kashmir		748	1,469	1,976
13	Jharkhand		240	240	240
14	Karnataka	1,292	2,415	3,589	6,954
15	Kerala		23	142	184
16	Ladakh		5	168	200
17	Lakshadweep Islands		8	10	10
18	Madhya Pradesh	3,592	22,897	42,853	43,014
19	Maharashtra	5,075	16,302	35,916	36,526
20	Manipur		0	148	209
21	Mizoram		48	164	215
22	Odisha		257	1,837	2,412
23	Puducherry		96	96	96
24	Punjab	146	743	4,605	6,460
25	Rajasthan	69	1,790	15,013	22,491
26	Sikkim		1	1	1
27	Tamil Nadu		3	3	3
28	Telangana		0	5	5
29	Tripura		3	3	3
30	Uttar Pradesh	19,097	59,147	89,534	90,902
31	Uttarakhand	3,803	7,441	7,441	7,441
	Total	39,376	1,23,868	2,37,428	2,70,924

Annexure referred to in reply to part (c) of the Lok Sabha UnStarred Question No. 1880 answered on 01.08.2023 regarding 'GIS Maps under SVAMITVA'.

S.N	States/UTs	Notified villages	Drone Flying	% of Drone Flying	Property Cards prepared (villages)	% of Property Cards prepared
1	Andaman and Nicobar Islands	186	186	100.00%	141	75.81%
2	Andhra Pradesh	17949	10,943	60.97%	44	0.25%
3	Arunachal Pradesh	5484	2,171	39.59%		0.00%
4	Assam	1074	891	82.96%		0.00%
5	Chhattisgarh	18500	11597	62.69%	326	1.76%
6	Dadra and Nagar Haveli and Daman and Diu	80	80	100.00%	75	93.75%
7	Delhi	31	31	100.00%		0.00%
8	Goa	410	410	100.00%	410	100.00%
9	Gujarat	13132	11153	84.93%	568	4.33%
10	Haryana	6260	6260	100.00%	6260	100.00%
11	Himachal Pradesh	15196	7,860	51.72%	80	0.53%
12	Jammu and Kashmir	4590	1976	43.05%	286	6.23%
13	Jharkhand	757	240	31.70%		0.00%
14	Karnataka	30715	6,954	22.64%	2538	8.26%
15	Kerala	1415	184	13.00%		0.00%
16	Ladakh	243	200	82.30%	93	38.27%
17	Lakshadweep Islands	10	10	100.00%		0.00%
18	Madhya Pradesh	43014	43,014	100.00%	17773	41.32%
19	Maharashtra	37819	36,526	96.58%	8461	22.37%
20	Manipur	3856	209	5.42%		0.00%
21	Mizoram	864	215	24.88%	2	0.23%
22	Odisha	3356	2,412	71.87%	29	0.86%
23	Puducherry	96	96	100.00%	92	95.83%
24	Punjab	11718	6,460	55.13%	53	0.45%
25	Rajasthan	36901	22,491	60.95%	1118	3.03%
26	Sikkim	1	1	100.00%		0.00%
27	Tamil Nadu	3	3	100.00%		0.00%
28	Telangana	5	5	100.00%		0.00%
29	Tripura	898	3	0.33%		0.00%
30	Uttar Pradesh	90908	90,902	99.99%	43959	48.36%
31	Uttarakhand	7441	7441	100.00%	7441	100.00%
	Total	352912	270924	76.77%	89749	25.43%

The State-wise performance of the SVAMITVA scheme as on 26.07.2023

Annexure referred to in reply to part (e) of the Lok Sabha UnStarred Question No. 1880 answered on 01.08.2023 regarding 'GIS Maps under SVAMITVA'.

					figures in Rs.)	
Release of funds to States/UTs for IEC and SPMU components under SVAMITVA						
	scheme					
Organization / State / UT	2020-21	2021-22	2022-23	2023-24	Total	
Andhra Pradesh		26,70,000			26,70,000	
Arunachal Pradesh		16,54,250			16,54,250	
Assam		54,74,750			54,74,750	
Chhattisgarh		13,14,500			13,14,500	
Dadra & Nagar Haveli and Daman & Diu		2,19,750			2,19,750	
Haryana	21,61,270				21,61,270	
Himachal Pradesh		41,15,250			41,15,250	
Karnataka	7,75,125				7,75,125	
Kerala				3,84,750	3,84,750	
Madhya Pradesh	47,68,750	45,08,750			92,77,500	
Maharashtra	10,52,500				10,52,500	
Mizoram		2,77,750			2,77,750	
Odisha		11,50,000			11,50,000	
Punjab		13,24,500	7,80,000		21,04,500	
Rajasthan			61,40,000		61,40,000	
Tripura		3,87,000			3,87,000	
Uttar Pradesh	1,44,75,000				1,44,75,000	
Uttarakhand	15,10,000				15,10,000	
Total	2,47,42,645	2,30,96,500	69,20,000	3,84,750	5,51,43,895	

(all figures in Rs.)

Year-wise Allocation of funds under SVAMITVA scheme				
	Budget Estimates (in	Revised Estimates (in Rs.		
Year	Rs. Crores)	Crores)		
2020-21	79.65	79.65		
2021-22	200	140		
2022-23	150	105		
2023-24	76			